

HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Un-Starred Questions

27th February 2024

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Total Question - 19

To Widen the Bridge

112 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to widen the bridge in the Handia Mohalla of Kalka; if so, the time by which it is likely to be widened togetherwith the total increase in width of said bridge likely to be widened?

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To Remove Agriculture Land from Commercial/Residential Category

113 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Urban Local Bodies Minister be pleased to state -:

- a) whether the agriculture land of villages falling under the Municipal Corporation, Panchkula where it is less than 1 acre, has been declared as residential/commercial together with whether the property tax is being collected from the farmers while making their Property ID of said land; and
- b) whether there is any proposal under consideration of the Government to categorise the said land as agriculture land after removing it from

commercial/residential category; if so, the detail thereof?

The Number of Pending Cases of the Arbitration

114 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state:-

- a) the number of the cases of the arbitration related to the remaining acquired land from the year 2010 to 2016 for widening of Highway from Ramgarh to Barwala portion of National highway number 73 (Now 7A) from Panchkula to Yamunanagar are lying pending with the Collector, Panchkula togetherwith the date since when these are lying pending;
- b) the reasons for delay in said cases related to arbitration; and
- c) whether any instructions are likely to be given by the Government to the NHAI officers and Collector, Panchkula to dispose-off these pending cases within next 3 months; if so, the details thereof?

Ratio of Student and Teacher

115 Ch. AFTAB AHMED (Nuh):

Will the School Education Minister be pleased to state:-

- a) the ratio of student and teacher in district Mewat-Nuh togetherwith the complete details of the number of students and teachers from primary upto secondary classes in Government schools at present; and
- b) the efforts made by the Government for pre-primary classes under the new Education Policy in district Mewat-Nuh at present togetherwith the complete details thereof?

The Details of Mewat Cadre Teachers

116 Ch. AFTAB AHMED (Nuh):

Will the School Education Minister be pleased to state:-

- a) whether it is a fact that the additional salary is provided to the teachers working in Mewat Cadre; if so, the time since when the additional salary is provided togetherwith the extent of the additional salary thereof;
- b) whether it is a fact that the cases of promotion of various subjects of TGT/ESHM teachers are still lying pending in Mewat cadre; if so, the number of the subject for which the said cases are lying pending togetherwith the time by which such teachers are likely to be promoted; and
- c) the total number of teachers transferred from Mewat to another district after the formation of Mewat Cadre togetherwith the details of the policy of transfer in this regard and the time when the said teachers were transferred as well as the complete details thereof?

Number of Students in ITI

117 Ch. AFTAB AHMED (Nuh):

Will the Chief Minister be pleased to state:-

- a) the course-wise number of students who have been passed from 1 January, 2015 to 1 January, 2024 in all the Industrial Training Institutes in district Nuh togetherwith the complete details thereof;
- b) the reasons for which the said passed students are not getting the employment and the training by the Government;
- c) whether it is a fact that there is shortage of trained teachers and the Government is unable to provide proper/adequate training to the students during the course in abovesaid institutions; if so, the details thereof;
- d) the name of the companies which came in all ITIs in district Nuh for giving employment togetherwith the time when such companies visited the said ITIs alongwith the complete details thereof; and
- d) the list of various courses running in all the ITIs in Nuh district?

To Construct Sports Stadium

118 Ch. AFTAB AHMED (Nuh):

Will the Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct a sports stadium in district Head Quarter, Nuh;
- b) if so, the time by which the said sports stadium is likely to be constructed; and
- c) if not, the reasons thereof?

To Develop Oxy-Forest

119 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Forest & Wildlife Minister be pleased to state:-

- a) whether it is a fact that a proposal has been received by the Forest Department for developing an Oxy-forest on the vacant land of the Rehabilitation Department near Dabua Vegetable Market in Faridabad; and
- b) the reasons for not developing the said Oxy-forest so far, togetherwith the time by which the said Oxy-forest is likely to be developed?

To Reconstruct the Phirnies

120 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Development & Panchayats Minister be pleased to state:-

a) the number of phirni in the villages falling under the Faridabad NIT-86 Assembly Constituency togetherwith the number of the phirni which are in good condition at present and are in dilapidated condition togetherwith the village wise details thereof; and

b) the time by which the said dilapidated phirnies are likely to be reconstructed?

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To Develop a Toy City

121 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that a meeting headed by Chief Minister was held on dated 02.07.2020 at the Chief Minister residence in Chandigarh for the development of a Toy City in Faridabad NIT Assembly Constituency; if so, the name of those persons who were present in the abovesaid meeting togetherwith the decision taken in the said meeting; and
- b) the time by which the Toy City is likely to be developed?

To Solve the Problem of Water Accumulation on the Road

122 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Deputy Chief Minister be pleased to state:-

- a) whether some portion of the road from village Dhauj to village Tikri Khera is under the Public Works Department togetherwith the present status thereof; and
- b) whether it is a fact that the water remains accumulated on the abovesaid road and it is in damaged condition; if so, the time by which the said problem is likely to be solved?

Steps Taken to Increase the Water Level

123 Sh. VARUN CHAUDHRY (Mullana):

Will the Chief Minister be pleased to state the following details regarding Haryana Water Resource Authority:-

- i) the district wise number of NOC's given to ground water users;
- ii) the various categories described for ground water users;
- iii) the details of fee and fines charges;
- iv) the fee and fines collected since its inception;
- v) the fee and fines utilised till date alongwith the purpose; and
- vi)the steps taken by the Government to increase the water level?

One Block One Product Initiative

124 Sh. VARUN CHAUDHRY (Mullana):

Will the Deputy Chief Minister be pleased to state the following information regarding 'One Block One Product' initiative: -

- i) the aims and objectives;
- ii) the output till date;
- iii) the block wise list of 'one product'; and
- iv) the budget allocated and budget utilised?

Budget Estimate for Debt Servicing

125 Sh. VARUN CHAUDHRY (Mullana):

Will the Chief Minister be pleased to state the yearwise budget estimate, revised estimate and actuals for debt servicing in the State for the last five years?

To Release the Pending Tubewell Connection

126 Sh. VARUN CHAUDHRY (Mullana):

Will the Energy Minister be pleased to state:-

a) the number of tubewell connection's applications pending as on date and the year wise, district wise number of tubewell connections released in the last five years; and

b) the time by which all pending connections are likely to be released?

To Open Regional Centre of University

127 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to open regional centre of Shri Vishvakarma Skill University, Gurugram in Dadri district; if so, the time by which the said proposal is likely to be materialized?

To Appoint Executive Engineers

128 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Energy Minister be pleased to state the time by which the Executive Engineers and other needed staff are likely to be appointed in the Power Department office of Badhra, which has been upgraded as divisional office in the year 2021 togetherwith the details thereof?

Number of Development Works under MGNREGA

129 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Development & Panchayats Minister be pleased to state :-

- a) the number of development works sanctioned and completed under the MGNREGA scheme during the financial year 2020-21, 2021-22, 2022-23 and 2023-24 in Badhra Assembly Constituency;
- b) the details of the amount spent on each work (Kuccha and Pucca); and
- c) the extent of payment made for completed Kaccha and Pucca works togetherwith the workwise details thereof and the time by which the pending payment is likely to be made?

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To Set-up Drone Pilot Training Centre

130 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Chief Minister be pleased to state :-

- a) whether there is any proposal under consideration of the Government to setup Drone Pilot training centre in Dadri district for providing the training related to Drone operation to women and farmers of rural area associated with the self help groups keeping in view for making them as self depended; and
- b) if so, the time by which the said training centre is likely to be setup?

Chandigarh. R.K. Nandal,

The 27th February, 2024. Secretary.